

And don't rise; otherwise, there will be a problem. ...(*Interruptions*)... You can address while sitting. I know your problem. You can read by sitting. I appeal to the hon. Members to take their seats. ...(*Interruptions*)... Shaktisinh *ji*, you know it that you can't speak other than from your seat. Randeep Singh Surjewala *ji* and Neeraj Dangi *ji*, please go to your seats. ...(*Interruptions*)... Ameer Yajnik *ji*, you are such a distinguished professional; please go to your seat. Ranjeet Ranjan *ji*, please go to your seat. ...(*Interruptions*)... We cannot function in the House unless the House is in order. ...(*Interruptions*)... Shrimati Jebi Mather Hisham, you are shouting slogans. ...(*Interruptions*)... I would appeal to the hon. Members; this has been a very, very disturbing day for us. ...(*Interruptions*)... Even with respect to women's reservation in the State of Jammu and Kashmir, we could not rise in support of our sisters and brothers. ...(*Interruptions*)... We did not cooperate. ...(*Interruptions*)... Look at Shrimati Jebi Mather Hisham. ...(*Interruptions*)... Look at the way she is shouting! ...(*Interruptions*)... That is not the way you should conduct yourself. You are a young Member of the House. Why become a part of shouting brigade and disrupt the House? ...(*Interruptions*)... Hon. Members, unfortunately, my appeal to the Leader of the Opposition also, to see me in my Chamber, has not been heard. ...(*Interruptions*)... Shri Venugopal, Shrimati Rajani Ashokrao Patil.. ...(*Interruptions*)... Hon. Members, in deep anguish and deep pain... ...(*Interruptions*)... The House will meet at 4.30 p.m. I do hope, Ketkar *ji*, with your experience, you will realise the enormity of our crime against *Bharat*.

It is no less than a crime against *Bharat*. ...(*Interruptions*)... We are weaponising disruption and disturbance. ...(*Interruptions*)... It cannot be allowed to happen. ...(*Interruptions*)... The House is adjourned to meet at 4.30 p.m. today.

*The House then adjourned at five minutes past four of the clock.*

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*The House reassembled at thirty minutes past four of the clock,*

MR. CHAIRMAN *in the Chair*.

### **SUSPENSION OF MEMBERS**

MR. CHAIRMAN: Hon. Members,.....(*Interruptions*)...

**एक माननीय सदस्य:** सर, पहले एलओपी को बोलने दीजिए।...(व्यवधान)..

**विपक्ष के नेता (श्री मल्लिकार्जुन खरगे):** सर..(व्यवधान)..

MR. CHAIRMAN: Hon. Members, please take your seats. ...*(Interruptions)*... I can tell you, it has been a very, very painful day and the House has been reduced to just being a shouting brigade. ...*(Interruptions)*... I have taken note, with deep anguish, people getting into the Well, showing placards, coming up to this level. ...*(Interruptions)*... This is an unbecoming conduct. ...*(Interruptions)*... I appeal to you to please take your seats. ...*(Interruptions)*... Please. ...*(Interruptions)*... No; please, first take your seats. ...*(Interruptions)*... Please take your seats. ...*(Interruptions)*... Hon. Members, I will be forced....*(Interruptions)*... Don't force my hands. ...*(Interruptions)*... How can I lend my ears to the Leader of the Opposition who has written to me two letters that he will not see me in the Chamber? ...*(Interruptions)*... It has never happened in parliamentary democracy. ...*(Interruptions)*... You don't believe in dialogue, don't believe in discussion, don't believe in deliberation, don't believe in debate. ...*(Interruptions)*... You believe in disruption. ...*(Interruptions)*... You believe in disturbance. ...*(Interruptions)*... This cannot be allowed. ...*(Interruptions)*... Now, hon. Members, is this the conduct we have to display? ...*(Interruptions)*... We can't be doing this. ...*(Interruptions)*... What example are we setting? ...*(Interruptions)*... What example are we setting? ...*(Interruptions)*...

Hon. Members, in deep pain, right from the start of today's proceedings, some hon. Members had disrupted the House by shouting slogans, even entered the Well of the House. ...*(Interruptions)*... The House had to be adjourned twice. ...*(Interruptions)*... Thereby the agenda by the House could not be taken up. ...*(Interruptions)*... Hon. Members may appreciate that Zero Hour submissions and Question Hour belong to them to raise matters of public importance and hold Government accountable. ...*(Interruptions)*... Despite my repeated requests, some hon. Members continued their act of willful defiance of the directives of the Chair and violation of the rules of House. ...*(Interruptions)*...

Hon. Members, due to their ignoble and grossly disorderly conduct, I hereby name the following Members under Rule 256 of the Rules of Procedure and Conduct of Business in the House of States: Shri Pramod Tiwari, Shri Jairam Ramesh, ...*(Interruptions)*... Dr. Ameer Yajnik, Shri Naranbhai J. Rathwa, Shri Syed Nasir

Hussain, Shrimati Phulo Devi Netam, Shri Shaktisinh Gohil, Shri K.C. Venugopal,...(*Interruptions*)...He was there earlier creating absolute chaos in the House...(*Interruptions*)... Shrimati Rajani Ashokrao Patil, Shrimati Ranjeet Ranjan, Shri Imran Pratapgarhi, Shri Randeep Singh Surjewala, ...(*Interruptions*)... Shri Sukhendu Sekhar Ray, Shri Mohammed Nadimul Haque, Shri Abir Ranjan Biswas,...(*Interruptions*)...Dr. Santanu Sen, Shrimati Mausam Noor,...(*Interruptions*)...Shri Prakash Chik Baraik, Shri Samirul Islam, Shri M. Shanmugam, Shri N.R. Elango,...(*Interruptions*)... Dr. Kanimozhi NVN Somu, Shri R. Girirajan, Prof. Manoj Kumar Jha, ...(*Interruptions*)...Dr. Faiyaz Ahmad, Dr. V. Sivadasan, Shri Ram Nath Thakur,...(*Interruptions*)...Shri Aneel Prasad Hegde, Shrimati Vandana Chavan, Prof. Ram Gopal Yadav...(*Interruptions*)... You had come earlier. ...(*Interruptions*)... I have before me the entire situation; therefore... ...(*Interruptions*)...Right now you are well-seated, but you had come earlier....(*Interruptions*)... It stunned me. ...(*Interruptions*)... Shri Javed Ali Khan, Shrimati Mahua Maji,...(*Interruptions*)...Shri Jose K. Mani, Shri Ajit Kumar Bhuyan. ...(*Interruptions*)... Hon. Leader of the House to move the motion. ...(*Interruptions*)...

THE LEADER OF THE HOUSE (SHRI PIYUSH GOYAL): Sir, with your kind permission, I would like to speak from here because they are disturbing. ...(*Interruptions*)... I will not be able to speak from my seat. ...(*Interruptions*)...So, I seek your permission to speak from here. ...(*Interruptions*)...

MR. CHAIRMAN: Please go ahead. ...(*Interruptions*)...

SHRI PIYUSH GOYAL: Sir, with your kind permission, I move the following motion:

"That this House, having taken a serious note of the misconduct of Shri Pramod Tiwari, Shri Jairam Ramesh, Dr. Ameer Yajnik, Shri Naranbhai J. Rathwa, Shri Syed Nasir Hussain, Shrimati Phulo Devi Netam, Shri Shaktisinh Gohil, Shri K.C. Venugopal, Shrimati Rajani Ashokrao Patil, Shrimati Ranjeet Ranjan, Shri Imran Pratapgarhi, Shri Randeep Singh Surjewala, Shri Sukhendu Sekhar Ray, Shri Mohammed Nadimul Haque, Shri Abir Ranjan Biswas, Dr. Santanu Sen, Shrimati Mausam Noor, Shri Prakash Chik Baraik, Shri Samirul Islam, Shri M. Shanmugam, Shri N.R. Elango, Dr. Kanimozhi NVN Somu, Shri R. Girirajan, Prof. Manoj Kumar Jha, Dr.

Faiyaz Ahmad, Dr. V. Sivadasan, Shri Ram Nath Thakur, Shri Aneel Prasad Hegde, Shrimati Vandana Chavan, Prof. Ram Gopal Yadav, Shri Javed Ali Khan, Shrimati Mahua Maji, Shri Jose K. Mani, Shri Ajit Kumar Bhuyan, who continuously shouted slogans and even entered the Well of the House during the course of the day, thereby disrupting the proceedings of the House in gross violation of the rules of the House and utter disregard to the authority of the Chair and having been named by the Chair, resolves that the above-mentioned Members, be suspended from the service of the Council for the remainder of the 262<sup>nd</sup> Session under Rule 256 of the Rules of Procedure and Conduct of Business in the Council of States. ...(*Interruptions*)...

MR. CHAIRMAN: The question is:

"That this House, having taken a very serious note of unbecoming conduct, disorderly conduct of Shri Pramod Tiwari, Shri Jairam Ramesh, Dr. Ameer Yajnik, Shri Naranbhai J. Rathwa, Shri Syed Nasir Hussain, Shrimati Phulo Devi Netam, Shri Shaktisinh Gohil, Shri K.C. Venugopal, Shrimati Rajani Ashokrao Patil, Shrimati Ranjeet Ranjan, Shri Imran Pratapgarhi, Shri Randeep Singh Surjewala, Shri Sukhendu Sekhar Ray, Shri Mohammed Nadimul Haque, Shri Abir Ranjan Biswas, Dr. Santanu Sen, Shrimati Mausam Noor, Shri Prakash Chik Baraik, Shri Samirul Islam, Shri M. Shanmugam, Shri N.R. Elango, Dr. Kanimozhi NVN Somu, Shri R. Girirajan, Prof. Manoj Kumar Jha, Dr. Faiyaz Ahmad, Dr. V. Sivadasan, Shri Ram Nath Thakur, Shri Aneel Prasad Hegde, Shrimati Vandana Chavan, Prof. Ram Gopal Yadav, Shri Javed Ali Khan, Shrimati Mahua Maji, Shri Jose K. Mani, Shri Ajit Kumar Bhuyan, who continuously shouted slogans, engaged in most indecorous conduct, even entered the Well of the House, sending a very wrong signal, bringing this august House in severe disrepute, thereby disrupting the proceedings of the House in gross violation of the Rules of the House and utter disregard to the authority of Chair and having been named by the Chair, the above mentioned Members, Shri Pramod Tiwari, Shri Jairam Ramesh, Dr. Ameer Yajnik, Shri Naranbhai J. Rathwa, Shri Syed Nasir Hussain, Shrimati Phulo Devi Netam, Shri Shaktisinh Gohil, Shri K.C. Venugopal, Shrimati Rajani Ashokrao Patil, Shrimati Ranjeet Ranjan, Shri Imran Pratapgarhi, Shri

Randeep Singh Surjewala, Shri Sukhendu Sekhar Ray, Shri Mohammed Nadimul Haque, Shri Abir Ranjan Biswas, Dr. Santanu Sen, Shrimati Mausam Noor, Shri Prakash Chik Baraik, Shri Samirul Islam, Shri M. Shanmugam, Shri N.R. Elango, Dr. Kanimozhi NVN Somu, Shri R. Girirajan, Prof. Manoj Kumar Jha, Dr. Faiyaz Ahmad, Dr. V. Sivadasan, Shri Ram Nath Thakur, Shri Aneel Prasad Hegde, Shrimati Vandana Chavan, Prof. Ram Gopal Yadav, Shri Javed Ali Khan, Shrimati Mahua Maji, Shri Jose K. Mani, Shri Ajit Kumar Bhuyan be suspended from the service of the Council for the remainder of this 262<sup>nd</sup> Session, under Rule 256 of the Rules of Procedure and Conduct of Business in the Council of States, Rajya Sabha.

*The motion was adopted.*

*....(Interruptions)...*

MR. CHAIRMAN: Hon. Members, Shri Pramod Tiwari, Shri Jairam Ramesh, Dr. Ameer Yajnik, Shri Naranbhai J. Rathwa, Shri Syed Nasir Hussain, Shrimati Phulo Devi Netam, Shri Shaktisinh Gohil, Shri K.C. Venugopal, Shrimati Rajani Ashokrao Patil, Shrimati Ranjeet Ranjan, Shri Imran Pratapgarhi, Shri Randeep Singh Surjewala, Shri Sukhendu Sekhar Ray, Shri Mohammed Nadimul Haque, Shri Abir Ranjan Biswas, Dr. Santanu Sen, Shrimati Mausam Noor, Shri Prakash Chik Baraik, Shri Samirul Islam, Shri M. Shanmugam, Shri N.R. Elango, Dr. Kanimozhi NVN Somu, Shri R. Girirajan, Prof. Manoj Kumar Jha, Dr. Faiyaz Ahmad, Dr. V. Sivadasan, Shri Ram Nath Thakur, Shri Aneel Prasad Hegde, Shrimati Vandana Chavan, Prof. Ram Gopal Yadav, Shri Javed Ali Khan, Shrimati Mahua Maji, Shri Jose K. Mani, Shri Ajit Kumar Bhuyan are suspended from the service of the Council for the remaining part of this 262<sup>nd</sup> Session of Rajya Sabha. *...(Interruptions)...* The suspended Members are required, under Rule 256 (3) to quit the precincts of the Council of States.

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#### **SUSPENSION OF MEMBERS AND REFERENCE TO THE COMMITTEE OF PRIVILEGES**

MR. CHAIRMAN: Hon. Members, right from the start of today's proceedings, some hon. Members had disrupted the House by shouting slogans and displaying placards. *...(Interruptions)...* The House had to be adjourned thrice; thereby the agenda before